Increase in income limit for OBC non-creamy layer

- 516. DR. R. LAKSHMANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether any proposal is pending with Government to increase the income limit for OBC non-Creamy Layer (OBCNCL) from existing 6 lakhs per annum; to 8 lakhs per annum; and
 - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) A proposal to enhance the income ceiling for Other Backward Classes non-Creamy Layer, is presently under consideration of the Government.

(b) The income criterion among creamy layer for Other Backward Classes was first notified at ₹ 1.00 lakh per annum in September, 1993. This was enhanced to ₹ 2.5 lakh in March, 2004 and thereafter to ₹ 4.5 lakh in October, 2008 and ₹ 6.00 lakh in May, 2013. The National Commission for Backward Classes has recommended in 2015 modifications in the various factors for determining of Creamy Layer among OBCs, including enhancement of present limit. The matter has been examined in the Ministry of Social Justice and Empowerment in consultation with other Ministries/Departments concerned, for taking a view on the enhancement of income ceiling. The level of enhancement and the revised income ceiling will be notified by the Government in due course, after approval of the Cabinet.

Atrocities against senior citizens

- 517. SHRI K. K. RAGESH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether the attacks and atrocities against senior citizens are on the rise in India;
- (b) whether any nationwide initiatives are being implemented to address such atrocities; and
 - (c) if so, the details thereof for the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) As per the infonnation provided by Ministry of Home Affairs, the National Crime Record Bureau (NCRB) has started collecting data on crime against senior citizens under the revised performae of 'Crime